

## BUSINESS ADVISORY COMMITTEE

(Seventh Lok Sabha)

### TWENTY-SECOND REPORT

(Presented on 2-12-1981)

The Business Advisory Committee held a sitting on Wednesday, 2 December, 1981.

2. The Committee recommend the allocation of time to the following items of business as shown against each:—

- (1) The African Development Fund Bill, 1981. 2 hours  
(*Consideration and passing*)
- (2) The Prevention of Cruelty to Animals (Amendment) Bill, 1981. 1½ hours  
(*Consideration and passing*)
- (3) The Central Silk Board (Amendment) Bill, 1981. 1½ hours  
(*Consideration and passing*)
- (4) The Chit Funds Bill, 1980, as reported by the Select Committee. 3 hours  
(*Consideration and passing*)
- (5) The Pensions' (Amendment) Bill, 1981, as passed by Rajya Sabha. 1 hour  
(*Consideration and passing*)
- (6) Discussion on the Resolution seeking approval of the Proclamation issued by the President in relation to the State of Kerala. 4 hours
- (7) Discussion on the Motion given notice of by Sarvashri N. K. Shejwalkar and Satish Agarwal for modification of Maruti Limited (Acquisition and Transfer of Undertakings) Rules, 1981. 1 hour
- (8) Discussion on the Motion given notice of by Sarvashri N. K. Shejwalkar and Phool Chand Verma for annulment of All-India Services (Death-cum-Retirement Benefits) Amendment Rules, 1981. 1 hour

NEW DELHI;

December 2, 1981

Agrahayana 11, 1903 (Saka)

BAL RAM JAKHAR,

*Chairman,*

*Business Advisory Committee.*